

F.No. A. 12034/SSC/02/2012-Ad.III(B)  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
\*\*\*\*\*

Gr. Floor, Hudco Vishala Building  
Bhikaji Cama Place, R.K. Puram  
New Delhi-110066  
Dated 18/05/2018

To,

**The Chief Commissioner of Central GST,**  
Hyderabad, Chennai, Vadodara, Bangalore, Shillong, Bhubaneswar,  
Ranchi.


Subject: Additional result of candidates of Combined Graduate Level Examination 2012, in respect of Inspector (Central GST) and Tax Assistant, forwarding of dossiers of selected candidate- reg.

Sir,

In continuation to the Board's letter of even no. dated 10/04/2017, the allocation of 08 Inspectors (Central GST) and 01 Tax Assistant selected through SSC CGLE 2012 is enclosed at **Annexure I and II** respectively.

On the basis of additional result of CGLE 2012 in pursuance of Supreme Court's decision, Staff Selection Commission (SSC) has further recommended 08 Inspectors (Central GST), 01 Inspector (Preventive Officer), 01 Tax Assistant for appointment in CBEC. List of Inspectors (Central Excise/GST), Tax Assistant and Inspector (Preventive Officer) is enclosed herewith (**Annexure I, II and III respectively**) and break up can be seen as under:

POST	CANDIDATES	State allocated by SSC
Inspector (Central Excise/GST)	08	YES
Inspector (Preventive Officer)	01	NO
Tax Assistant	01	YES
<b>TOTAL</b>	<b>10</b>	

  
(एस. डी. भस्कर)  
(S. D. BHASKAR)  
उप सचिव  
Deputy Secretary  
वित्त मंत्रालय (राजस्व विभाग)  
Ministry of Finance (Dept. of F  
आरक्षक / Govt. of Indi  
नई दिल्ली / New Delhi

2. It has been decided that the appointment shall be made against existing vacancies of 2017/2018.

3. The allocation of candidates to various cadres for the post of Inspector (Central Excise/GST) and Tax Assistant has been done by SSC. The list of candidates selected for the post of Inspector (Central Excise/GST) and Tax Assistant allocated to your cadre/zone is enclosed herewith (**Annexure I and II respectively**). Therefore, the respective Cadre Controlling Authorities are requested to depute responsible officers to collect the Dossiers of the allocated candidates containing their applications and other documents.

4. As may be seen, SSC has not made allocation in respect of Inspector (Preventive Officer). It has been decided that the allocation of Inspector (Preventive Officer) would be done by the Board and intimated subsequently.

5. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/ requirements as per the laid down procedure are completed, including medical examination, verification of character and antecedents, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. It is reiterated that the appointing authority must satisfy itself fully regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.

6. The Dossiers of the candidate who do not qualify in the medical examination or do not fulfil other requirements may be returned to the **Staff Selection Commission** with a Certificate to that effect, under intimation to the Board.

7. The offer of appointment should be sent only by **Registered Post**. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the **Staff Selection Commission** under intimation to the Board, after placing therein a copy each of the letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

8. All the concerned Cadre Controlling Authorities may kindly ensure that joining status report may be sent to the Board positively. **It may please be noted that any request of the candidate for re- allocation of zone shall not be entertained by the Board.** The receipt of this communication and its enclosures may kindly be acknowledged.

Yours faithfully,

**Encl: as above.**

  
(S. D. Bhasor)

Deputy Secretary to the Govt. of India

Tel. 26162675

(एस. डी. भसांर)

(S. D. BHASOR)

उप सचिव

Deputy Secretary

वित्त मंत्रालय (राजस्व विभाग)  
Ministry of Finance (Deptt. of Rev.)  
भारत सरकार / Govt. of India  
नई दिल्ली / New Delhi

**Copy to:**

1. PS to Member (A), North Block, New Delhi 110001
2. PS to JS (A/EC), North Block, New Delhi 110001

3. The Director General  
Directorate General of Human Resource Developments  
Customs and Central Excise, 409/8, Deep Shikha Building, Rajendra Place,  
New Delhi-110008
4. Directorate General of Systems, Customs & Central Excise, 4<sup>th</sup>& 5<sup>th</sup> Floor ,  
Samrat Hotel , ChanakyaPuri, New Delhi with the request to place this letter  
along with enclosed list on the website under the heading  
**Departmental Officers/Others/Examination/Departmental  
Examinations.**



(S.D. Bhasor)


Deputy Secretary to the Govt. of India

(एस. डी. भसोर)  
(S. D. BHASOR)  
उप सचिव  
Deputy Secretary  
वित्त मंत्रालय (राजस्व विभाग)  
Ministry of Finance (Deptt. of Rev.)  
भारत सरकार / Govt. of India  
नई दिल्ली / New Delhi


Inspector (Central GST) in CBIC 2012						
S.No.	Roll No.	Name	Cat	Cat Sel	Rank	Zone Allocated
1	3003038642	Anant Arya	9	9	1436	Shillong Central GST
2	3009004564	Kuldeep Singh	9	9	1639	Vadodara Central GST
3	3011526163	Jitender Kumar	9	9	1949	Hyderabad Central GST
4	3206526582	Manish Kumar Baidya	9	9	2627	Bangalore Central GST
5	3206552109	Ravi Nandan	6	6	2877	Bangalore Central GST
6	3206516228	Vipin Kumar	6	6	2660	Bangalore Central GST
7	3206519707	Ajay Kumar	6	6	3179	Chennai Central GST
8	3206553107	Amit Kumar	1	1	3789	Bhubaneshwar Central GST

  
 18/5/18  
 (एस. डी. भसोर)  
 (S. D. BHASOR)  
 उप सचिव  
 Deputy Secretary  
 वित्त मंत्रालय (राजस्व विभाग)  
 Ministry of Finance (Deptt. of Rev.)  
 भारत सरकार / Govt. of India  
 नई दिल्ली / New Delhi

Tax Assistant in CBIC 2012						
S.No.	Roll No.	Name	Cat	Cat Sel	Rank	Zone Allocated
1	3206501104	Rahul Kumar	6	6	5326	Ranchi Central GST

  
(एस. डी. भस्कर)  
(S. D. BHASKOR)  
उप सचिव  
Deputy Secretary  
वित्त मंत्रालय (राजस्व विभाग)  
Ministry of Finance (Deptt. of Rev.)  
भारत सरकार / Govt. of India  
नई दिल्ली / Now Delhi

Inspector (Preventive Officer) in CBIC 2012						
S.No.	Roll No.	Name	Cat	Cat Sel	Rank	Zone Allocated
1	3206524007	Rajeev Ranjan	6	6	1819	Yet to be allocated

  
 (एस. डी. भसोर)  
 (S. D. BHASOR)  
 उप सचिव  
 Deputy Secretary  
 वित्त मंत्रालय (राजस्व विभाग)  
 Ministry of Finance (Deptt. of Rev.)  
 भारत सरकार / Govt. of India  
 नई दिल्ली / New Delhi